POST OFFER PUBLIC ANNOUNCEMENT

FOR THE ATTENTION OF THE SHAREHOLDERS OF

CENTURY ENKA LIMITED

Registered Office: Birla Building, 7th floor, 9/1, R.N. Mukherjee Road, Kolkata 700 001

This public announcement is in continuation to the Public Announcement dated August 9, 2003 and the Supplemental public announcement dated March 23, 2005 (collectively the "PA") issued in this newspaper by JM Morgan Stanley Private Limited ("Manager to the Offer") on behalf of Acordis BV ("Acordis" or the "Acquirer") (now renamed DISACORD BV), having its registered office at Westervoortsedijk 73, NL-6800 TC Arnhem, The Netherlands. This public announcement should be read in conjunction with the PA and the Letter of Offer dated March 22, 2005 ("Letter of Offer") that has been posted to the Shareholders of Century Enka Limited ("Target Company" or "Century Enka"). The terms used, but not defined in this public announcement, shall have the same meanings assigned to them in the PA and the Letter of Offer.

In deference to the SEBI Order dated June 25, 2003, Acordis made this Offer to the shareholders of Century Enka, to acquire upto 5,728,740 fully paid up equity shares of Rs. 10/- each, representing up to 20.00% of the fully paid up equity share capital of Century Enka, at a price of Rs.62.37/- per share taking July 30, 1999 as the reference date, (hereinafter referred to as the "Offer Price") payable in cash (hereinafter referred to as the "Offer"). Interest @15% p.a. amounting to Rs. 51.52 was paid to the shareholders whose shares were accepted in the Offer, for the period from November 28, 1999 upto the actual date of dispatch of consideration to the shareholders being May 29, 2005.

The Offer opened on March 31, 2005 and closed on April 29, 2005. The summary of the Offer response is as follows:

Sr. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price per share Interest per share[(1)] Total Price per share	Rs.62.37 Rs.51.52 Rs.113.89		Rs.62.37 Rs.51.52 Rs.113.89	
2.	Shareholding of acquirer (Number & %) before PA	10,952,280, 38.24%		10,952,280, 38.24%	
3.	Shares acquired by way of MOU or market purchases (Number & %)	Nil		Nil	
4.	Shares acquired in the open offer (Number & %)	5,728,740 20.00%		34,901 0.12%	
5.	Size of the open offer (Number of shares multiplied by Total Price per share)	Rs. 652.45 million		Rs. 3.97 million	
6.	Shares acquired after PA but before 7 working days prior to closure date, if any (Number & %) 6.1 Price of the shares acquired 6.2 Number of shares acquired 6.3 % of shares acquired	Nil		Nil	
7.	Post offer shareholding of Acquirer (Number & %) (2+3+4+6)	16,681,020 58.24%		10,987,181 38.36%	
8.	Pre & Post offer share holding of Public (Number & %)	Pre-Offer		Post-Offer	
		Shares	%	Shares	%
		12,847,718	44.86	12,812,817	44.74

[(1)] As directed by SEBI, Interest @15% has been paid for the period from November 28, 1999 till May 29, 2005.

The last date for payment of consideration to the shareholders of Century Enka who have tendered their shares in the Offer was May 29, 2005. Accordingly, all the payments were despatched by May 29, 2005. Interest @15% has been paid for the period from November 28, 1999 till May 29, 2005, i.e, the date of payment of consideration. Deposit of 1% kept in the Escrow account and the Bank guarantee has been released as per the requirements of the Escrow Agreement. MCS Limited, Registrars to the Offer has received no investor complaints as on date.

The Acquirer accepts full responsibility for the information contained in this public announcement.

Issued by: MANAGER TO THE OFFER
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Place : Mumbai, India
Date : June 7, 2005

On behalf of **CVC Capital Partners Limited, Acordis BV and Acordis Overseas Investment BV**